

ITEM NO.42

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S).1916/2024

PANCHAM SINGH & ORS.

APPELLANT(S)

VERSUS

STATE OF U.P. & ANR.

RESPONDENT(S)

(IA NO. 3049/2024 - EXEMPTION FROM FILING O.T.
IA NO. 14361/2024 - SUSPENSION OF SENTENCE)

Date : 22-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s): Mr. R.C.Mishra, Sr. Adv.
Mr. Rajnish Kumar Jha, AOR
Mr. Ilin Saraswat, Adv.
Mr. Mahendra Kumar, Adv.
Ms. Ilma Saifi, Adv.

For Respondent(s): Mr. Garvesh Kabra, AOR
Mrs. Pooja Kabra, Adv.
Mrs. Sujata Upadhyay, Adv.
Mrs. Nikita Jaju, Adv.
Mr. Avanish Deshpande, Adv.

Mr. Yatindra Singh, Sr. Adv.
Mr. Vibhav Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

At request, list on 29.01.2025.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)